

(b) 126 cases of such violations of the cease-fire line alleged by the Government of Pakistan were reported to the U.N. Observers' Team.

Only 16 incidents of this type were declared by the U.N. Observers as violation of the cease-fire line during 1951, 1952, 1953 and 1954.

**Shri Jethalal Joshi:** May I know if any protests have been lodged by us with Pakistan for disseminating such exaggerated lies and falsehoods? If so, what is the effect?

**Mr. Speaker:** Order, order. Was there any protest made?

**Shri Anil K. Chanda:** There is no question of a protest. They have lodged certain complaints with the U.N. Team. The complaints were investigated into and the U.N. Team came to certain decisions.

**Shri Jethalal Joshi:** May I know if the time is ripe to contemplate measures other than protest, but short of war, to meet these repelling and malignant lies of the Pakistan embo-diments of the resurrection of Goeb-bels the Great?

**Shri Bhagwat Jha Azad:** May I know whether this question refers to the raids either done or not done in the past? In August last there was a series of raids in the Jammu and Kashmir area from the Pakistan side culminating in injury to certain persons and cattle heads.

**Shri Anil K. Chanda:** There are raids and raids. Actually, if somebody from across the line comes into our territory even to cut grass, that also becomes a violation of the cease-fire line.

#### N.E.S. BLOCKS IN HYDERABAD

\*1328. **Shri Janardhan Reddy:** Will the Minister of Planning be pleased to state:

(a) the number of National Extension Service Blocks allotted to the Hyderabad State for 1954-55; and

(b) whether there is any proposal of allotting some more Blocks to that State in the near future?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Ten Blocks.

(b) The idea is to take up the general question of making additional allotment to States early in 1955.

**Shri Janardhan Reddy:** Is it a fact that at first the Hyderabad State was allotted 14 blocks for 1954-55 but afterwards four were withdrawn out of them? If so, may I know the reason?

**Shri S. N. Mishra:** We are not aware of the fact that the hon. Member has been kind enough to give us just now, but we have made the allotment after considering all relevant factors, and the number is quite proper.

**Shri Janardhan Reddy:** In view of the fact that the Hyderabad State has been the most backward State in development works, is there any scope for allotting some more blocks to that State?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** This point was recently examined. There is no disposition to deny the request of the Hyderabad Government for more blocks. The question is whether they are in a position to conduct the work on more blocks in their present condition in regard to trained personnel and other facilities, and it was considered that in their present condition they would not be able to handle more blocks.

#### BHAKRA-NANGAL EXPERT COMMITTEE

\*1330. **Shri Anandchand:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that an agreement has been reached in principle to transfer some area of Bilaspur to the Punjab in order to facilitate the execution and subsequent administration of the Bhakra-Nangal Project;